

Data Coverage - November 2018

1. Indian Case Law

- ❖ Supreme Court of India
 - Case Notes (1950-Till Date)
 - Full Text of Judgments (1950-Till Date)
 - TruePrint™ (1969-Till Date)
- ❖ Privy Council
 - Case Notes (1872-1949)
 - Full Text of Judgments (1872-1949)
 - TruePrint™ (1872-1949)
- ❖ Federal Court
 - Case Notes (1939-1950)
 - Full Text of Judgments (1939-1950)
 - TruePrint™ (1939-1950)

2. Indian Statutory Law

- ❖ Central Statutes
- ❖ State Statutes
- ❖ Rules, Regulations

3. Indian Secondary Materials

- ❖ Constituent Assembly Debates
- ❖ Law Commission Reports (Approx. 240 reports)
- ❖ Legal Articles - from 36 top professional and scholarly Journals!
- ❖ Bilateral and Multilateral Treaties

4. English Case Law (Licenced from ICLR, UK)

- ❖ Law Reports - LR
 - Case Notes (1865-Till Date)
 - Full Text of Judgments (1865-Till Date)
 - TruePrint™ (1865-Till Date)
- ❖ Weekly Law Reports - WLR
 - Case Notes (1953-Till Date)
 - Full Text of Judgments (1953-Till Date)
 - TruePrint™ (1953-Till Date)

- ❖ Business Law Reports - BLR
 - Case Notes (2007-Till Date)
 - Full Text of Judgments (2007-Till Date)
 - TruePrint™ (2007-Till Date)

5. High Courts (Add-On)

- ❖ Delhi High Court
(ILR Delhi Series & DRJ)
- ❖ Punjab & Haryana High Court
(ILR P & H Series & many others)
- ❖ Madras High Court
(CTC, MWN, LW & many others)
- ❖ Karnataka High Court
(ILR Kar Series & many others)
- ❖ Hyderabad High Court
(ALR & many others)
- ❖ Bombay High Court
(Mah LJ & many others)
- ❖ Calcutta High Court
(CHN & many others)
- ❖ Allahabad High Court
(ALR & many others)
- ❖ Madhya Pradesh High Court
(MP LJ & many others)